

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

CP (IB)-1509/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.09.2018**.

NAME OF THE PARTIES: **INFOLINK SOLUTION PVT. LTD.**

v/s.

VENERATE TRADING PVT. LTD.

SECTION 8 & 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER
8. CP (IB)-1509/MB/2017

None present. List this matter on 26.10.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)